

In the Central Administrative Tribunal

Principal Bench: New Delhi

CA No. 1040/97

Date of decision: 08.12.1997

Shri Hem Raj

...Petitioner

Versus

Union of India through the

General Manager, Northern

Railway, New Delhi & Others

...Respondents

Coram: -

The Hon'ble Mr. Justice V.S. Malimath, Chairman

The Hon'ble Mr. I.K. Rasgotra, Member(A)

For the petitioner Shri V.P. Sharma, Counsel.

For the respondents None

Judgement (Oral)

(Hon'ble Mr. Justice V.S. Malimath, Chairman)

Shri Sharma, the learned counsel for the petitioner submits that the petitioner having since got all the reliefs, there is no need for him to press this petition. It is accordingly dismissed. No costs.


(I.K. Rasgotra)

Member(A)


(V.S. Malimath)

Chairman

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